1	2	3
3.	Strengthening of Education among Scheduled Tribe (ST) girls in Low Literacy Districts (erstwhile Educational Complex in Low Literacy Pockets for Development of Women Literacy in Trial Areas)	60.00
4.	Vocational Training in Tribal Areas	10.00
5.	Coaching for Scheduled Tribes	2.70
6.	Top Class Education for ST Students	10.00
7.	Rajiv Gandhi National Fellowship Scheme	32.00
8.	National Overseas Scholarships Scheme for Scheduled Tribes	2.00
Centi	rally Sponsored Schemes	
9.	Post-Metric Scholarship for Scheduled Tribes Students	248.00
10.	Upgradation of Merit of ST Students	2.00
11.	Hostel for Scheduled Tribe Girls and Boys	66.00
12.	Research Information and Mass Education, Tribal Festival and others	16.50
13.	Information and Technology	1.50
Spec	ial Area Programme	
14.	Special Central Assistance to Tribal Sub Plan	900.00
15.	Development of Forest Villages	150.00
16.	Grant-in-Aid under Article 275(1) of the Constitution	416.00

Upgradation of Post-Matric scholarship in Madhya Pradesh

†295. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of proposals sent by the Madhya Pradesh Government for upgradation of Post-Matric scholarship, vocational training, hostel accommodation and proficiency for Scheduled Tribe students in 2007-08 and 2008-09, and the dates on which these proposals had been sent;
- (b) the action taken by Government on these proposals, till date, and the reasons for keeping the pending proposals alongwith the details thereof; and
- (c) by when the decision would be taken on these proposals and by when the funds would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. RAMESHWAR ORAON): (a) to (c) The number of proposals sent by the Madhya Pradesh Government, action taken by Government of India on these proposals, pending proposals with the reasons and funds released etc. is given in the Statement.

 $[\]dagger \textsc{Original}$ notice of the question was received in Hindi.

The Number of proposals Sent by M.P. God, Action taken by God. of India, Pending proposals and funds released thereto

Statement

Scheme-wi	Scheme-wise No. of proposals sent by	s sent by	Details of acti	Details of action taken by the		Pending proposals	3
Madhy	Madhya Pradesh Government	nent	Government on the	Government on these proposal, till date			
Name of the	Year-wise No. of proposal and	of proposal and	Year-wise action taken by the	on taken by the	Details reasons	Decision would	Funds released
Scheme	date sent by Madhya Pradesh	adhya Pradesh	Government/Proficiency of students	iciency of students	for pending	be taken on	on/would
	2007-08	2008-09	2007-08	2008-09	8	9	
	(with date)	(with date)					
ٽ	2	ယ	4	٥٦ -	6	7	8
Upgradation of Merit	1(08/6/2007)	1 (11/8/2008)	Approved. Released on 21/8/2007 and	Requested the State Government to send	_	After receipt of the information from	Funds would be released after receipt
			29/11/2007	the proposal according to		the State Government.	of the complete proposal in all respects
							Government.
Post-Matric Scholarship	2 (10/7/2007) (17/12/2007)	1 (13/6/2008)	Approved. Released on 6/4/2007, 22/8/2007 and 4/2/2008	Approved. Released on 30/5/2008 and 14/8/2008.		Z	
Vocational Training	1(30/1/2007)	1	Approved. Released	Requested the State	<u> </u>	After receipt of the	Funds would be
Centres (States)		(05/8/2008)	on 21/9/2007 and 29/2/2008	Government for furnishing the		information from the State	released after receipt of the Utilisation
				Utilisation Certificate		Government.	Certificate.

State Government							
Organisations and			document				
documents from the			to send the				
of the complete	State Government.		State Government				Areas (NGO)
released after receipt	awaited from the		Organisation and	on 26/03/2008.	(03/07/2008)	(29/02/2008) (03/07/2008)	Centre in Tribal
Funds would be	Clarification	ت	Requested the	Approved. Released	٦	1	Vocational Training
	Head.						
	under the Scheme						
	Paucity of funds						
	2007-08 due to						
	released during						
	could not be						
	Proposals, funds						for Hostels
State Government.	For 2 new					10/03/2008)	scheduled Tribes
Organisations and	State Government.		documents.			09/01/2008	Welfare of
documents from the	organisations and		to send the	3 proposals		19/10/2007	Working for the
of the complete	from the	proposals)	State Government	19/12/2007 for		(30/6/2007	Organisations
released after receipt	clarifiation awaited	(2 new	Organisation and	on 06/08/2007 and		new proposals)	Voluntary
Funds would be	Documents and	-	Requested the	Approved. Released	0	6 (including 2	Grant-in-aid to
State Government.							
documents from the	Government.						
of the complete	the State			PWD/CWD/Estimate.			Boys/Girls
released after receipt	information from			Government to sent			Hostel for
Funds would be	After receipt of the	: _\$	<u>Z</u>	Requested the State	0	1 (24/7/2007)	Construction of
8	7	6	O1	4	3	2	